

परियोजनाओं के स्वीकृत हो जाने के पश्चात् ही परियोजनाओं का वास्तविक निर्वाह कार्य प्रारंभ किया जाएगा।

Delhi Telephone Directory

1406. SHRI K. SURYANARAYANA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the issue of the Delhi Telephone Directory is now long over due;

(b) if so, the reason for not bringing up the 1972 issue of the Directory so far; and

(c) when it is likely to be brought up and circulated?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) The delay is due to acute shortage of paper in the country and the consequent inability of Chief Controller, Printing and Stationery to supply printing paper for the directory.

(c) The next issue of the Directory is likely to be published by November, 1972.

Provision of basic needs to people during Fifth Plan

1408. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of PLANNING be pleased to state:

(a) whether his attention has been drawn to the reported views of the Federation of Indian Chambers of Commerce and Industry to the effect that the Fifth Plan will be successful only if a sharp thrust is given to greater production of goods and services that will provide the basic necessities to the people;

(b) if so, whether these would be kept in view while formulating the Fifth Plan; and

(c) what would be the plan of action of Government to increase the basic needs of the people in the remaining period of the Fourth Plan, through public and private sector undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) Yes, Sir.

(c) A reference is invited to the Mid-term Appraisal of the Fourth Five Year Plan as well as the Annual Plan for 1972-73 which have already been placed on the Table of the House.

Applications for licences from Assam, Meghalaya, Nagaland, Manipur and Tripura

1409. SHRI ROBIN KAKOTI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the number of applicants for industrial licences from Assam, Meghalaya, Nagaland, Manipur and Tripura and Union Territories of Mizoram and Arunachal in 1970-71 and 1971-72.

(b) the names of parties and individuals whose requests for industrial licences were granted, state-wise; and

(c) the number of applicants whose applications are pending State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESH-WAR PRASAD): (a) A statement showing the number of applications received for the States during the calendar years 1970 to 1972 (upto 30-6-72) is laid on the Table of the House. [Placed in Library. See No. LT 3320/72].

(b) The details of all the licences/ letters of intent issued are regularly published in the 'Weekly Bulletin of Industrial Licences, Import Licences and Export Licences', the 'Weekly Indian Trade Journal' and the monthly 'Journal of Industry and Trade'. Copies of these publications are regularly supplied to the Parliament Library.

(c) A statement showing, as on 1-7-72, the number of pending applications State-wise and year-wise for the years 1967 to 1971 is laid on the Table of the House. [Placed in Library. See No. LT 3320/72].